

1	2	3
1997		
January	1209.05	1044.10
February	1228.36	1015.99
March	1922.99	812.29
April	944.28	968.92
May	1062.31	1055.39
June (approx)	943.00	1100.00

(c) From the figures given above, it can be seen that Super Bazar has continued to maintain inventory holding equivalent to the sales except for the month of June, 1997 where the sales have gone down by around Rs. 2.00 crores as a result of which the inventory holding has increased. The decrease in the sale was due to inadequate supply of Palmolein oil by Hindustan Vegetable Oils Ltd. for want of stocks with them.

(d) and (e) An amount of Rs. 7.83 crores is recoverable from the various government organisations/ Public Sector Undertakings as on 30.6.1997.

(f) and (g) The Regional Distribution Centre (RDC) Managers/Branch Incharges have been instructed by Super Bazar to expedite the recoveries.

(h) The comparative figures of monthwise inventory holding of Super Bazar and Kendriya Bhandar are not available. However, the inventory holding of the two organizations are determined by several factors which are not common to them.

Inland Fishery Projects

1103. SHRI BHAGWAN SHANKAR RAWAT : Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government of Uttar Pradesh has submitted some projects for approval regarding strengthening of Inland Fishery Marketing infrastructure in the State;

(b) if so, the cost thereof; and

(c) the time by which the projects are likely to be accorded approval?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (DR. S. VENUGOPALACHARI) : (a) Yes, Sir.

(b) The Government of Uttar Pradesh had submitted so far 6 projects for Inland Fish Marketing Scheme at a total cost of Rs. 431 lakh at the following places:—

1. Ghaziabad;
2. Bareilly;
3. Lucknow;
4. Gorakhpur;
5. Varanasi; and
6. Allahabad.

(c) All the above mentioned projects have been accorded approval by the Central Government.

Life Saving Drugs

1104. SHRI MURALIDHAR JENA :
SHRI KESHAB MAHANTA :

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the Government are aware that the essential life saving drugs are not available in the market which are causing a lot of inconvenience to the people of North-Eastern States;

(b) if so, the reasons therefor;

(c) whether the Government are keeping a watch in this matter;

(d) if so, the details thereof; and

(e) the steps being taken to ensure that essential life saving drugs are made available in the market of North-Eastern States?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI M. ARUNACHALAM) : (a) to (e) Government is operating a system whereby localised shortage of medicines is reported by the State Drug Controllers to the concerned manufacturer under intimation to this Department i.e. shortages are monitored at State level. The Department, however, on the basis of reports received in regard to shortages, takes up the matter with the concerned manufacturers for ensuring speedy availability of the medicines in the areas concerned.

No reports of shortage of essential/life saving drugs have been received from the North-Eastern States, in recent times.

Polluting Industries

1105. SHRI K.P. SINGH DEO :
SHRI MADHAVRAO SCINDIA :
SHRI SANDIPAN THORAT :

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government have identified the industries polluting the air and water in various States particularly in Orissa and Maharashtra;

(b) if so, the extent of pollution caused by these units, State-wise;

(c) whether special plan of action/strategies have been worked out for different regions to tackle the problem effectively within a stipulated time-frame;

(d) if so, the detail thereof and highlights of the work done in this regard;

(e) whether international cooperation has been sought to deal with the problem through technological upgradation, etc.; and

(f) if so, the details thereof?

THE MINISTER OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ) : (a) and (b) Yes, Sir. The Government have identified a total number of 1551 large and medium industrial units falling under the 17 categories of highly polluting industries. Out of these, 1260 units have so far provided the requisite pollution control facilities, 125 are closed and the remaining 166 units have yet to install the necessary pollution control facilities. Emission and liquid effluents emanating from the 166 defaulting units exceed the prescribed limits and as such

may pose adverse environmental impacts. A state-wise status of industrial units including that of Orissa and Maharashtra, is given in the enclosed *statement*.

(c) and (d) The Central Pollution Control Board in consultation with State Pollution Control Boards have identified 24 critically polluted areas in the country for abatement of pollution, including Angul-Talcher in Orissa and Chembur and Tarapur in Maharashtra. Action plans for 16 critically polluted areas have so far been prepared and are at various stages of implementation by the concerned State Pollution Control Boards.

The Central Pollution Control Board has also directed the State Pollution Control Boards to prepare an inventory of polluting industries which are discharging their effluents directly in the rivers and lakes without requisite treatment.

(e) and (f) Industrial pollution control and prevention projects have been undertaken with World Bank assistance. The various projects for which assistance is provided under this programme includes the following:—

- (i) Assistance for industrial units for their technological upgradation through demonstration projects.
- (ii) Setting up of Common Effluent Treatment Plants (CETPs) for the combined treatment of effluent from clusters of small scale units.
- (iii) Adoption of clean process technologies in small scale units through waste minimisation circles.
- (iv) Establishing an Indian Centre for promotion of clean technologies at National Environmental Engineering Research Institute, (NEERI), Nagpur.
- (v) Strengthening of State Pollution Control Boards in respect of augmentation of infrastructural facilities and organising training programmes.

Statement

*Statewise Summary Status of the Pollution Control in 17 Categories on Industries
(as per information available with CPCB on 31.3.1997)*

S. No.	State/UT	Total No. of Units	Status (No. of Units)		
			Closed	C#	Defaulters ##
1	2	3	4	5	6
1.	Andhra Pradesh	173	28	141	04
2.	Arunachal Pradesh	00	00	00	00